NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 42/(MAH)/2012 CA. No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.

M/s. The Poddar Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

Me-Findaus Moorg Coursel Ms- Maans Moog Course, i/b Mr Chefeen James Adv for new mangenest of Reg No. 1 Roden Mills

MR. AAYUSH SINGHVI COUNSEL

Jan 2013

SIGNATURE

1/10 YAKSHAY CHHEDA ADV. FOR RESP. 2,5,6,7

ORDER

TCP 42/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 20.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Sd/-

Member (Judicial)